

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1637
ANSWERED ON 28TH NOVEMBER, 2019

ROAD ACCIDENT DEATHS

1637. SHRI SISIR KUMAR ADHIKARI:
SHRI RAJMOHAN UNNITHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- whether it is a fact that road accident deaths have risen since 2015 in the country and if so, the details thereof;
- whether city bound highways are the most fatality/accident-prone routes;
- if so, the details of worst city bound highways that reported such accident toll during the last five years; and
- the measures taken/being taken by the Government to check and prevent road accidents on highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- The Ministry analyses the road accidents based on the data received from the Police Department of all State/UTs. The latest data of road accidents published by the Ministry are for the calendar year 2018. The number of persons killed in road accidents in India during the period from 2015 to 2018 are as under:-

Years	Number of persons killed in road accidents
2015	1,46,133
2016	1,50,785
2017	1,47,913
2018	1,51,417

- & (c) Based on the road accidents data received from the police Department of States/UTs, the ministry also analyses it in terms of Urban and Rural area. The total no. of road accidents and fatalities in Urban and Rural areas in the country during the last three years are as under:-

Road Accidents in Urban and Rural areas		2016	2017	2018
Total accidents	Urban	216813	195723	190956
	Rural	263839	269187	276088
Persons killed	Urban	57840	51334	51379
	Rural	92945	96579	100038

(d) The Ministry of Road Transport & Highways is very much concerned about road safety in the country. The National Road Safety Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport norms enforcement of safety laws etc. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Further, the Ministry of Road Transport & Highways has constituted a Parliamentary Constituency Committee for Road Safety in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety. Based on the recommendation of Group of Ministers, the Ministry introduced and Motor Vehicle (Amendment) Act, 2019 was passed by the Parliament which includes entire gamut of road safety.

In addition to the above, the initiatives of the Ministry to promote road safety are listed as below:-

- (i) Advocacy/Publicity campaign on road safety through the electronic media and print mediato create awareness.
- (ii) Issue of Guidelines for protection of Good Samaritans.
- (iii) Setting up of model driving training Institutes in States.
- (iv) Sanction of 24 Inspection and certification Centres for testing the fitness of the commercial vehicles through an automated system
- (v) Launch of mobile app for highway users i.e. "SukhadYatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.
- (vi) Observance of Road Safety Week every calendar year for spreading awareness and strengthening road safety.
- (vii) Road safety has been made an integral part of road design at planning stage.
- (viii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
- (ix) Safety standards for automobiles have been improved.
- (x) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- (xi) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (xii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (xiii) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xiv) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017.
